

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH

C.P. No. 200(ND)/2017

IN THE MATTER OF:

Rakesh Asthana & Ors.

.....Petitioners

v.

M/s. AMR Infrastructure Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 7 of IBC, 2016

Order delivered on 04.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s) :

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 16.10.2017.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-

(R. VARADHARAJAN)
MEMBER JUDICIAL

04.10.2017

VINEET